Name of the Corporate Debtor: Sky Appliances Limited; Date of Commencement of CIRP: 31-08-2018; List of Creditors as on: 26-06-2023; Name of IP: Mr. Abhijit Guhathakurta; Process Number: 1; Last 5 digitof registration number: 11158

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	23	592585149673.66	23	586448433520.59	90.26	0	6136716153.07	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	27	43085727930.94	14	31308366731.31	4.82	0	11777361199.63	0	Annexure 4
5	Operational creditors (Workmen)	313	687164426.87	312	135713570.00	0.02	0	551450856.01	0	Annexure 5
6	Operational creditors (Employees)	2479	1075337133.05152	1605	365313343.02	0.06	8035661.70	710023790.03	0	Annexure 6
7	Operational creditors (Government Dues)	121	41464490247.25	85	18550171161.00	2.85	2702426370.00	20211892716.25	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	1355	43222252434.8842	1319	11281553810.2034	1.74	1131480067.00	30809218557.68	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	87	1691279537.24337	68	1659972515.49337	0.26	0	31307021.75	0	Annexure 9
Total		4405	723811401383.89 92	3426	649749524651.61 68	100.00	3841942098.7	70227970294.42	0	